### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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# LOK SABHA UNSTARRED QUESTION No.6555 TO BE ANSWERED ON FRIDAY, APRIL 6, 2018/CHAITRA 16, 1940 (SAKA)

#### "NON-REFUND OF GST TO TEXTILE MANUFACTURERS"

#### **6555. SHRI RAVNEET SINGH:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the textile manufacturers in the country are struggling with fund crunch as the industry is yet to receive about Rs. 4,000 crore in the form of Goods and Services Tax (GST) refund; and
- (b) if so, the details thereof along with the reasons for delay therein?

## MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) &(b) No Sir. Refunds are being processed and sanctioned for all sectors. Till 31.03.2018, the Central Tax authorities have sanctioned around Rs. 9,604crores of refund of integrated tax paid on export of goods and around Rs. 5,510crores of refund of input tax credit on export of goods or services or both without payment of integrated tax. However, sector-wise data of refund sanctioned is not maintained centrally.

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